(b) Supplementary Nutrition is one of the six services provided under the Integrated Child Development Services (ICDS) Scheme, which aims at holistic development of children below 6 years of age and pregnant women and lactating mothers by providing a package of six services comprising (i) Supplementary Nutrition (ii) Pre-school Non-Formal Education (iii) Nutrition and Health Education (iv) Immunization (v) Health Check-up and (vi) Referral Services. The Scheme has been universalized and covers all the districts and blocks in the country. With a view to address various programmatic, management and institutional gaps, the scheme was restructured and strengthened in 2012. The restructured Scheme was rolled out in three phases. Apart from revising the financial norms of the existing components, a number of new components were also introduced in the scheme.

Appointment of officers in domestic violence cases

1329. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) how many States have not appointed officers in Domestic Violence Cases; and

(b) whether any action has been taken against States where such measures have not been taken and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) As informed by the State/ UT Governments, all State/UT Government have appointed/designated Protection Officers to deal with cases under the Protection of Women from Domestic Violence Act, 2005.

Status of existing daycare facilities

1330. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WOWEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the proposal that the Ministry has prepared and is under consultation with industry bodies with regard to making it mandatory to have day-care facilities;

(b) the details of consultation held, if any, with the Ministry of Corporate Affairs; and

(c) the status of the existing daycare facilities in Government and Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) The Government has